

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3205
TO BE ANSWERED ON 16.03.2016**

BULLET TRAIN PROJECT

3205. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the stakeholders in the company proposed to be formed for implementation of the bullet train project;**
- (b) the financial allocation made to the company; and**
- (c) the details of the role, the proposed company is expected to play, in the implementation of the bullet train project?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a): Ministry of Railways and State Governments of Maharashtra and Gujarat are the stakeholders in the National High Speed Rail Corporation Limited (NHSRC) formed in February, 2016 to implement Mumbai-Ahmedabad High Speed Rail Corridor Project.

(b): No funds have been transferred to the company at this stage. The approved paid up capital is ₹ 500 crore.

(c): NHSRC is entrusted with planning, construction and maintenance of project and also with operation of trains on the system.
